NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09,2017 AT 10.30 AM

TRANSFER PETITION NO.	CP(TCAA) NO.38/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/365/2016
NAME OF THE COMPANY	SRP Commercial Malls & Markets Pvt Ltd (Resulting/Transferee Co)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	391/394

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Hougasta Ramie Radday	Consel to	9542239639	V~V
v			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B-Apparen Aar LROCERD	Case	808-FN (BNBS	1AC

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned Counsel for RoC & RD.

Clarification sought by the Bench has been satisfactorily explained. Therefore, the CP is allowed.

Member (T)

WYW)

Bm